

Item-17

19.1.2005

(A)

MA-2561/2004

OA-1904/2003

Present: Sh. J.R.Sharma proxy for
Sh. V.S.R.Krishna, counsel for applicant.

Sh. Yogesh Sharma proxy for
Sh. Madhav Panikar, counsel for respondents.

MA-2561/2004

Proxy counsel for respondents has submitted that he has instructions from
Sh. Madhav Panikar, counsel for respondents to withdraw this application.
Counsel for applicant does not oppose the request. MA is dismissed as
withdrawn.

D.R. Tiwari
(D.R.TIWARI)
Member (A)

'sd'

M.A. Khan
(M.A. KHAN)
Vice Chairman (J)

Resd. on 28/1/05